

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 22-07-2025 To 22-07-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	2365/2025	MD NOOR ISLAM Mobile:9239416022 Email:MCADVHC@YAHOO.COM	MITUL CHAKRABORTY	14-08-2025	1) ... CLARIFICATION NEEDED REGARDING LAST REJECTION ORDER COPY (REATTACH ANOTHER COPY)
2	CRM (A)	2622/2025	XXXX Mobile:6290181725 Email:ABHINABADROCK@GMAIL.COM	ABHINABA MUKHERJEE	12-08-2025	INSERT ID IN THE ENVELOPE.
3	CRM (A)	2638/2025	SANKAR DAS AND ORS. Mobile:9874197987 Email:PRINCEKUNATAL10@GMAIL.COM	KUNTAL GOSWAMI	12-08-2025	MENTION G.R. NUMBER OR P.T.N. NUMBER IN 1ST PAGE AND IN PRAYER PAGE.
4	CRM (A)	2639/2025	MD SAMSD ALAM @ MD SHAMSAD Mobile:9851988014 Email:NAZARCHOWDHURY@GMAIL.COM	MD MNAZAR CHOWDHURY	14-08-2025	1) ... ADV. SIGN. NOT TALLY WITH OTHERS SIGN. AT P.P LETTER
5	CRM(M)	1163/2025	RAJU JAISWAL Mobile:9830970472 Email:MAZHAR52726@GMAIL.COM	MAZHAR HOSSAIN CHOWDHURY	12-08-2025	MENTION CORRECTIONAL HOME IN 1ST PARA.
6	CRR	3185/2025	SHUBHAMOY MONDAL INTELLIGENCE OFFICER,DIRECTORATE OF REVENUE INTELLIGENCE,KOLKATA ZONAL UNIT AND ORS Mobile:9674280298	Tapan Bhanja	22-08-2025	ALL PETITIONERS AGE ARE REQUIRED
7	WPA	16487/2025	SK. SAMSER DOHA Mobile:9830649071 Email:NIZAMUDDINADV6@GMAIL.COM	BARNALI GUPTA	26-08-2025	LOGO MISSING
8	WPA	16488/2025	PRIME TRADECOM PVT.LTD AND ORS. Mobile:9830347232 Email:ANCLAWCHAMBERS@GMAIL.COM	PRIYANKO BANERJEE	26-08-2025	DEPONENT NAME WRONG IN AFFIDAVIT AND COMPETENCY
9	WPA	16523/2025	MAAN STEEL AND POWER LIMITED(ERSTWHILE G AND A PRIVATE LIMTIED) AND ANR. Mobile:8910272675 Email:ADVHARERAMSINGH@GMAIL.COM	HARERAM SINGH	26-08-2025	1. LOGO MISSING 2. DIST. MISSING OF MAY RESPONDENTS AT MAIN PETITION CAUSE TITLE AS WELL AS COMPETENCY CERTIFICATE 3.SUB CATEGORY CODE DOES NOT TALLY WITH THE MENTIONED KMC ACT 1980

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						4. SUBJECT DETAILS MUST BE MENTIONED AT TOP RIGHT CORNER OF PRESENTATION FORM A 5. CLERK SIGN. IS MISSING AT CORRECTION PORTION OF LISTING DATE 6. HJ NAME MUST BE WRITTEN TO THE RESPECT OF DETERMINATION COURT
10	WPA	16545/2025	PRIYA BHARTI Mobile:8981799704 Email:ADV.SUBHAJYOTI.DAS@GMAIL.COM	SUBHAJYOTI DAS	26-08-2025	COURT AND SUBJECT CATEGORY CODE NOT TALLY.
11	WPA	16585/2025	SOUMITRA PARUI AND ANR. Mobile:9433008884 Email:BHASKARGHOSH39@GMAIL.COM	BHASKAR GHOSH	26-08-2025	1. ADV. CERTIFICATE IS NEEDED AT PRAYER PAGE 2.2ND PETITIONER NAME SPELLING WRONG AT AFFIDAVIT PAGE
12	WPA	16611/2025	SHREYASRI PANDA @ SHEYASI PANDA Mobile:8420940940	SATYA PRAKASH SHAW	26-08-2025	1.PETITIONER STATE WRONG WITH PIN 2. PAGE 2 AND 3 DIST MISSING OF RESPONDENT
13	WPA	16612/2025	ROJINA KHATUN Mobile:7003241220 Email:TASNIMAHMED816@GMAIL.COM	TASNIM AHMED	26-08-2025	1.COURT AND SUBCATEGORY CODE WRONG 2.PROPER ADDRESS ARE MISSING AT PAGE 2 3. ADV, SIGN AT VOKALATNAMA WHERE CORRECTED
14	WPA	16614/2025	M/S A2Z INFRA ENGINEERING LTD Mobile:7003827439	SAMRAT DAS	26-08-2025	1. COMMISSIONER SIGN MUST BE DONE IN ALL PAGES 2.LISTING DATE MISSING 3.ADV. SIGN IS MISSING AT ZERO PAGE 4.INDEX MUST BE FILLED UP 5.PETITIONER PIN IS MISSING

